

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.1517 /(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE PARTIES: The Greater Bombay Co-Operative Bank Ltd.  
 V/s.  
 Dhanashree Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

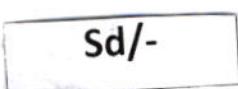
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ORDER

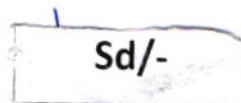
CP No. 1517/I&BP/NCLT/MB/MAH/2017

None present.

In the interest of justice, list this matter on 14.02.2018.

 Sd/-

V. NALLASENAPATHY  
 Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
 Member (Judicial)